

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Friday THE 27th Day Of September 2024  
COURT HALL NO.4, SITTING AT KALABURAGI BENCH (AFTER COMPLETION OF PRL. BENCH BENGALURU VC  
MATTERS)  
at 02:30PM  
BEFORE**

**THE HON'BLE JUSTICE SURAJ GOVINDARAJ**

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No. Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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**MATTER PERTAINS TO DHARWAD BENCH  
ORDERS**

<b>1</b>	CRL.P 101784/2019 LETTER DTD.28/08/2024 ADDRESSED BY THE ADDL C J & JMFC KUMATA TO THIS HON'BLE COURT SEEKING 6 MONTHS TIME TO DISPOSE CC 686/2011 (NOTE: CRL.RP 100016/2023 WAS FILED BEFORE THIS HON'BLE COURT PRAYING TO SET ASIDE THE ORDER DTD : 26/12/2022 BY ADDL CJ & JMFC KUMTA IN CC 686/2011 AND SAME HAS BEEN ALLOWED ON 18/09/2024 BEFORE HON'BLE MRS JMKJ)	(482(Cr.PC)/528(BNSS), )	A P HEGDE : VIJAY MALALI JANMANE	HCGP FOR R1 PRASHANT F GOUDAR FOR R2 (VK NOT FILED)
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**COURT HALL NO :13**

- 2 WP 107465/2023 (GM, TEN ) SHARANABASAVARAJ.C.S.  
REG : REPORTING B M IRISHAD AHMED AGA FOR R1, R2 & R5  
COMPLIANCE WITH (MA NOT FILED)  
THE GENERAL BHUSHAN KULKARNI FOR  
DIRECTIONS V/O R3 & R4  
DATED : 6/2/2024 (VK NOT FILED)  
(NOTE: IF MAHANTESH C  
COMPLIANCE KOTTURSHETTAR FOR R6  
REPORT NOT FILED & R7  
BY R1 & R4, R1  
AND R4 SHALL BE  
PRESENT BEFORE  
THE COURT  
THROUGH VIRTUAL  
CONFERENCE  
V/O/DTD :  
13/08/2024)  
(DATE)
- 3 RP 100100/2024 (, ) OMKAR L. DESAI  
IN WP C JAGADEESH FOR R1  
NO.109307/2016 TO R4  
REG:FURNISHING (VK NOT FILED)  
OF PF, C/A ANURADHA DESHPANDE  
COPIES TO ISSUE FOR R5  
NOTICE  
ON IA & PETITION  
TO THE  
RESPONDENTS  
(DATE)

**HEARING - INTERLOCUTORY APPLN**

- 4 RP 100086/2024 (, ) G I GACHCHINAMATH  
REG : 1) IA DINESH M KULKARNI  
1/2024 FOR CD OF FOR R1  
50 DAYS IN ADDITIONAL ADVOCATE  
FILING REVISION GENERAL FOR R2 & R3  
PETITION  
2) IA 2/2024 FOR  
STAY  
(DATE)
- Connected With
- 4.1 WP 106707/2023 (LB, RES ) DINESH M KULKARNI  
REG : 1) TO HCGP  
REPORT G I GACHCHINAMATH  
COMPLIANCE BY (VK NOT FILED)  
ADV. FOR  
PETITIONER  
V/O DATED :  
01/07/2024  
2) NON FILING OF  
AN AFFIDAVIT AND  
A DETAILED  
REPORT BY  
COUNSEL FOR HDMC  
V/O DTD  
18/06/2024

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